

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 51 OF 2017 &
IA NO. 143, 144 OF 2017**

Dated: 10th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Central U.P. Gas Ltd. ...Appellant(s)

Versus

The Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : Mr. Vivek Kohli
Ms. Pankhuri Jain
Ms. Aasha Chawla
Mr. Harleen

Counsel for the Respondent(s) : Mr. Sumit Kishore

ORDER

Issue notice. Mr. Sumit Kishore takes notice on behalf of the Respondent.

List the matter on **31.03.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson